

gains. Advances of the Planning Commission are at present visiting different State Capitals to finalise Annual Plan of different States for the current year.

(b) and (c). The discussions started on the 26th May and would continue upto third week of June, 1967.

घाटे की सर्व-व्यवस्था

* 214. श्री सिद्धेश्वर प्रसाद :
श्री विन्तासिनि बानिजही :
श्री राम किशन मुस्त :
श्री रामे :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में पिछले महीने हुए मुख्य मंत्रियों के सम्मेलन में केन्द्रीय सरकार तथा राज्य सरकारें इस बात पर मित्रांत रूप में सहमत हो गई हैं कि भविष्य में घाटे के बजट पेश न किये जायें।

(ख) यदि हां, तो यह निर्णय किन बातों को ध्यान में रख कर किया गया है; और

(ग) इसको व्यावहारिक रूप देने के लिये राज्य तथा केन्द्रीय सरकारों द्वारा क्या कार्यवाही की जा रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र कस्त) : (क) से (ग). राज्यों के मुख्य मंत्रियों और वित्त मंत्रियों के सम्मेलन में आम तौर पर सभी इस बात से सहमत थे कि कीमतों की मौजूदा स्थिति को देखते हुए घाटे के बजटों का सहारा न लिया जाय। केन्द्र पहले ही संतुलित बजट पेश कर चुका है और आशा है कि राज्य भी ऐसा ही करेंगे।

Health Schemes for Famine-stricken People in Bihar

*225. Dr. Karim Singh:
Shrimati Nitsep Kaur:
Shri Babhuti Mishra:
Shri K. N. Tiwary:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have formulated any schemes and advised the Bihar Government to take adequate steps for the restoration of the normal health of the citizens of the State who underwent long sufferings on account of mal-nutrition since the famine set in; and

(b) if so, the details thereof?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) Yes, Sir.

(b) The State Governments have been advised and assisted as follows:

(1) Multi-vitamin tablets, drugs and dietary supplements, baby foods and other nutrients are being supplied to and distributed by the State Government to the vulnerable group of population;

(2) Special feeding programmes are being run with the help of the Indian Red Cross Society, CARE and UNICEF;

(3) 86.29 million doses of small pox vaccine (freeze dried) have been supplied to the State Government;

(4) Materials for production of 285 lakhs doses of cholera vaccine and 100 lakhs doses of T.A.B. vaccine have been received from UNICEF and the production of vaccines is being undertaken;

(5) 400 bottles of 1 litre each of Aminoflex (protein hydrolysate) have been supplied to the State Government for treatment of acute cases of mal-nutrition; and

(6) For improving the arrangements for drinking water supply drilling rigs, hand-water pumps, water testing kits and chlorinating units have been obtained from UNICEF and supplied to the State Government. More such equipment is being obtained.

Advances by Banks against Foodgrains

*227. Shri Yogendra Sharma: Will the Minister of Finance be pleased to state:

(a) the amount of credit provided by the banks as advanced against foodgrains during the year 1966-67;

(b) whether the regulatory functions of the Reserve Bank of India were fully utilised to prevent speculative activities in foodgrains trade;

(c) whether any bank has been penalised for violating the Reserve Bank's instructions in this respect; and

(d) the number of banks so penalised?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) A statement showing the amounts outstanding at the end of each month in the year 1966-67 in respect of advances granted by scheduled commercial banks against the security of foodgrains is laid on the Table of the House. [Placed in Library. See No. LT-488(67)].

(b) The Reserve Bank has prescribed necessary margin and ceiling restrictions on bank advances against the security of foodgrains with a view to preventing the use of bank finance in speculative trading in foodgrains.

(c) No, Sir.

(d) None.

Public Expenditure in States

*228. Shri Chintamani Panigrahi: Will the Minister of Finance be pleased to state:

(a) whether the State Chief Ministers had agreed to reduce public expenditure in their respective States;

(b) the percentage of public expenditure which they have agreed to reduce in respect of each State; and

(c) the extent to which this will help in relieving the Central burden towards States' public expenditure?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) to (c). It was generally agreed at the recent Conference of the State Chief Ministers and Finance Ministers that there should be no recourse to deficit budgets and overdrafts. This meant that public expenditure should be restricted to the resources in sight and not necessarily that there should be reduction in expenditure if resources could be found for meeting it.

Devaluation of Rupee

*229. Shri K. K. Birla:
 Shri Ram Kishan Gupta:
 Shri Bihari Mishra:
 Shri K. N. Tiwary:
 Shri S. C. Samanta:
 Shri A. K. Kisku:
 Dr. Karaj Singh:
 Shrimati Nirlep Kaur:
 Shri S. N. Maiti:
 Shri Tridib Kumar Chaudhuri:
 Shri D. N. Patodia:
 Shri Abdul Ghanai Dar:
 Shri C. C. Desai:
 Shri E. Barua:
 Shri Vishwa Nath Pandey:

Will the Minister of Finance be pleased to state:

(a) whether recently or in the near past Government have made any assessment of the effects of the devaluation of the rupee on the Indian economy;

(b) if so, the details thereof;

(c) whether Government contemplate to take any measure to strengthen the Rupee; and

(d) if so, the nature thereof?